

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/156/2023, IA (CA)/9/2022 in Company Petition 60/2021
NAME OF THE COMPANY	Speed Projects and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Vedre Vajrender Rao
NAME OF THE RESPONDENT(S)	Speed Projects and Infrastructure Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/156/2023 & IA (CA)/9/2022

Present: Ld. Counsel Dr. SV Ramakrishna for the Applicant.

Due to internet issues, **matter is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)